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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE PARTIES: SBJ Projects Pvt. Ltd.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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5 Shyam Kapadia, Counsel  
Advocate.  
Anw Smriti Kanade,  
Advocate.  
Rajlaxmi Kale  
i/b Megandhi, Shah &  
Himayatullah.  
For Respondents.

Anil D'Souza, Counsel  
Advocate i/b  
Anw Prinze Merchant  
i/b Apex Law Partners





ORDER

TCP No. 357/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 04.12.2017.

**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)